

The Insolvency and Bankruptcy Code (Amendment) Bill, 2025 (Introduced)

HON. CHAIRPERSON : Item No. 22, hon. Finance Minister.

? (*Interruptions*)

THE MINISTER OF FINANCE; AND MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, with your permission, I rise to move for leave to introduce a Bill further to amend the Insolvency and Bankruptcy Code, 2016.

? (*Interruptions*)

माननीय सभापति : प्रश्न यह है:

? कि दिवाला और शोधन अक्षमता संहिता, 2016 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ?

प्रस्ताव स्वीकृत हुआ ।

? (व्यवधान)

माननीय सभापति : माननीय मंत्री जी, विधेयक को पुरःस्थापित करें ।

SHRIMATI NIRMALA SITHARAMAN: Sir, I introduce the Bill.

17.01 hrs